

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of
Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO: -318- JK (LD) of 2026

DATED:- 09 - 01 - 2026

Sanction is hereby accorded to the appointment of Officer's of Jal Shakti Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal/ any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

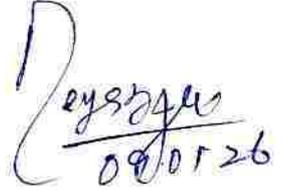
By order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government
Dated: - 09.01.2026

No:-LAW-OIC/1/2026

Copy to the:-

1. Learned Advocate General, J&K.
2. Financial Commissioner (Additional Chief Secretary) Jal Shakti Department
3. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Reyaz Ali Bhat)

Deputy Legal Remembrancer



Annexure to the Government Order No:- 318- JK(LD) of 2026 dated 09.01.2026

S.No	Case No.	Title of case	OIC	Contact No.
1	WP(C) ----2025	UT of Jammu & Kashmir and ors. Vs Vijay Kumar & Ors.	Er. Sanjeev Kumar Gupta, Executive Engineer PHE City Division - II Jammu	7006746504
2	O.A./1536/2025	Krishan Pal and Ors. Vs UT of J&K and Ors	Er. Sandeep Gupta Executive Engineer PHE Division Udhampur	9419162466
3	O.A./2080/2025	Mohd Shaqoor Vs UT of J&K and others.	Er. Sandeep Gupta Executive Engineer PHE Division Udhampur	9419162466
4	O.A./1664/2025	Sadiq Ali and Ors. Vs UT of J&K and Ors	Er. Sandeep Gupta Executive Engineer PHE Division Udhampur	9419162466
5	O.A./1703/2025	Krishan Lal and Ors. Vs UT of J&K and Ors	Er. Sandeep Gupta Executive Engineer PHE Division Udhampur	9419162466
6	O.A./1779/2025	Ranjeet Sharma and Ors. Vs UT of J&K and Ors	Er. Sandeep Gupta Executive Engineer PHE Division Udhampur	9419162466
7	O.A./1794/2025	Kuldip Chand and Ors. Vs UT of J&K and Ors	Er. Sandeep Gupta Executive Engineer PHE Division Udhampur	9419162466
8	O.A./2036/2025	Som Raj and Ors. Vs UT of J&K and Ors	Er. Sandeep Gupta Executive Engineer PHE Division Udhampur	9419162466
9	O.A./2091/2025	Hem Raj and Ors. Vs UT of J&K and Ors	Er. Sandeep Gupta Executive Engineer PHE Division Udhampur	9419162466
10	WP(C) No. 2739/2025 dt 25-09-2025	Madan Lal vs UT of J&K and ors	Er. Narender Singh, Executive Engineer, PHE Mech Division Kathua	9419025211
11	WP(C) No. _____	Tilak Raj & Ors vs UT of J&K and ors	Er. Narender Singh, Executive Engineer, PHE Mech Division Kathua	9419025211
12	WP(C) No. _____	Rattan Chand & Ors vs UT of J&K and ors	Er. Narender Singh, Executive Engineer, PHE Mech Division Kathua	9419025211
13	OA No. 681/2025	Janak Singh vs UT of J&K and ors	Er. Narender Singh, Executive Engineer, PHE Mech Division Kathua	9419025211
14	OA No. 1360/2024	Balwan Singh & Ors vs UT of J&K and ors	Er. Narender Singh, Executive Engineer, PHE	9419025211

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			Mech Division Kathua	
15	OA No. 789/2025	Bhola Nath & Ors vs UT of J&K and ors	Er. Narender Singh, Executive Engineer, PHE Mech Division Kathua	9419025211
16	OA No. 471/2025	Kripal Singh & Ors vs UT of J&K and ors	Er. Narender Singh, Executive Engineer, PHE Mech Division Kathua	9419025211
17	OA No. 820/2025	Tarachand & Ors vs UT of J&K and ors	Er. Narender Singh, Executive Engineer, PHE Mech Division Kathua	9419025211
18	OA No. 956/2025	Sunita Devi & Ors vs UT of J&K and ors	Er. Narender Singh, Executive Engineer, PHE Mech Division Kathua	9419025211
19	OA No. 177/2025	Krishan Lal & Ors vs UT of J&K and ors	Er. Narender Singh, Executive Engineer, PHE Mech Division Kathua	9419025211
20	OA No. 740/2025	Subash Chander & Ors vs UT of J&K and ors	Er. Narender Singh, Executive Engineer, PHE Mech Division Kathua	9419025211
21	OA No. 634/2025	Ashwani Kumar & Ors vs UT of J&K and ors	Er. Narender Singh, Executive Engineer, PHE Mech Division Kathua	9419025211
22	OA No. 1559/2022	Keshav Dutt & Ors vs UT of J&K and ors	Er. Narender Singh, Executive Engineer, PHE Mech Division Kathua	9419025211
23	OA No. 1759/2025	Om Prakash & Ors vs UT of J&K and ors	Er. Narender Singh, Executive Engineer, PHE Mech Division Kathua	9419025211
24	OA No. 1675/2025	Ashok Kumar & Ors vs UT of J&K and ors	Er. Narender Singh, Executive Engineer, PHE Mech Division Kathua	9419025211
25	OA No. 1582/2025	Karan Singh & Ors vs UT of J&K and ors	Er. Narender Singh, Executive Engineer, PHE Mech Division Kathua	9419025211
26	OA No. 1674/2025	Anant Singh & Ors vs UT of J&K and ors	Er. Narender Singh, Executive Engineer, PHE Mech Division Kathua	9419025211
27	OA No. 1165/2025	Swarn Dev Singh & Ors vs UT of J&K and ors	Er. Narender Singh, Executive Engineer, PHE Mech Division Kathua	9419025211
28	O.A./1978/2025	Suram Singh V/S Public Health Engineering	Tajinder Pal Singh. Executive Engineer, PHE City Division No.1 Jammu	9419195353
29	MSEFC/SASN AGAR/06/20/09 0	M/S JTL Infra Ltd Vs Chief Engineer PHE Sgr (J&K)	Er. Hakeem Mushtaq Ahmad Executive Engineer	9469042471
30	Case No.- JH/01/MJHK/00 321	M/S Bokaro Chemical Industries Vs The Union Territory of J&K Through Principal Secretary JSD (PHE)	Er. Hakeem Mushtaq Ahmad Executive Engineer	9469042471
31	189/08	M/S Samrat Ferro	Er. Hakeem Mushtaq	9469042471

Reyazgul

		Alloys Pvt Ltd Jammu Vs Chief Engineer PHE JSD Kmr. (Arbitrator R.S Jain Judge Rtd)	Ahmad Executive Engineer	
32	SFAPL/2017-18/14	M/S Samrat Ferro Alloys Pvt Ltd Jammu VS Chief Engineer PHE JSD Kmr. (Arbitrator S.R Gandli Judge Ltd)	Er. Hakeem Mushtaq Ahmad Executive Engineer	9469042471
33	UDYAM-JK-07-0000362/S/00002	Sandeep Gulati of M/S Samrat Ferro Alloys Pvt Ltd Jammu Vs Chief Engineer PHE JSD Kmr	Er. Hakeem Mushtaq Ahmad Executive Engineer	9469042471
34	0000430/2020	M/S Providance farms Pvt Ltd Vs UT J&K Chief Engineer PHE	Er. Hakeem Mushtaq Ahmad Executive Engineer	9469042471
35	DI&C/MSEFC/J/19/21/389-91	M/S JK ALUMS Vs Executive Engineer QC&PD Sgr.	Er. Hakeem Mushtaq Ahmad Executive Engineer	9469042471
36	O. A. No 978/2021	Syed Aijaz Hussain Vs Jal Shakti Department	Er. Hakeem Mushtaq Ahmad Executive Engineer	9469042471
37	O.A./843 /2021	Rakesh Kumar Vs UT of J&K	Er. Hakeem Mushtaq Ahmad Executive Engineer	9469042471
38	WPC No.:- 683/2020	M/s Maqsood Ahmed Khan and Others V/S UT of J&K	Er. Mohd Iqbal Malik, Executive Engineer	7780893065
39	Contempt No.: 07/ 2021 in WPC No.:- 683/2020	Contempt No.: 07/ 2021 in M/s Maqsood Ahmed Khan and Others V/S UT of J&K	Er. Mohd Iqbal Malik, Executive Engineer	7780893065
40	WPC No.:- 2049/2023 CM No. 4777/2023	M/s Shaheen Enterprises V/s UT of J&K & Ors.	Er. Mohd Iqbal Malik, Executive Engineer	7780893065
41	1674/2018 TA No. 1837/2020	Fayaz Ahmed Bhat V/S Sate & others	Er. Mohd Iqbal Malik, Executive Engineer	7780893065
42	3735/2019 TA No. 3009/2021	Gh Mohammad Rather V/S State	Er. Mohd Iqbal Malik, Executive Engineer	7780893065
43	OA No. 293/2024	Ab Rehim Wani V/S State	Er. Mohd Iqbal Malik, Executive Engineer	7780893065
44	O.A. No. 935/2024	Abdul Gaffar Rather V/s UT of J&K Kashmir through Commissioner / Secretary	Er. Mohd Iqbal Malik, Executive Engineer	7780893065
45		Abdul Gaffar Rather	Er. Mohd Iqbal	7780893065

M. Yousaf

	C.P./190/2025 (Srinagar) (Contempt) in O.A./935/2024 (Recovery)	Vs Mohammad Taj Choudhary and Anr	Malik, Executive Engineer	
46	OWP No.393/2018 CCP(S) 497/2023 in [OWP 393/2018] and Review Petition (RP No. 23/2025)	JK Water Mission Zewan & Anr Vs Shalin Kabra and Ors	Er. Suresh Gupta Executive Engineer	7006463955
47	WP(C) No. 628/2025	M/S Abdul Ahad Reshi V/S UT of J&K & Ors. through Proprietor Abdul Ahad Reshi S/O Gulam Mohammad Reshi R/O Hilalabad Sumbal Sonawari, Bandipora Malabagh Srinagar	Er. Suresh Gupta Executive Engineer	7006463955
48	WP(C) No. 819/2025	M/S Shakeel-ul- Rehman V/S UT of J&K & Ors through Proprietor Shakeel-ul- Rehman S/O Mehraj- ud-din Shah R/O Illahibagh Buchpora Srinagar	Er. Suresh Gupta Executive Engineer	7006463955
49	Arb P/5/2025	Application under section 11 of Arbitration & Conciliation Act for seeking appointment of Arbitrator by Golden Engineering Bore Well Through Proprietor Abdul Ahad Reshi S/O Gulam Mohammad Reshi R/O Hilalabad Sumbal Sonawari, Bandipora Malabagh Srinagar	Er. Suresh Gupta Executive Engineer	7006463955
50	WP(C) No. 628/2025	M/S Abdul Ahad Reshi V/S UT of J&K & Ors. through Proprietor Abdul Ahad Reshi S/O Gulam Mohammad	Er. Suresh Gupta Executive Engineer	7006463955

S. Suresh Gupta

		Reshi R/O Hilalabad Sumbal Sonawari, Bandipora Malabagh Srinagar		
51	Original Suits (OS)/1059/2023 Suite	M/S Ali Hamza Enterprises Vs Assistant Executive Engineer and Ors.	Er. Suresh Gupta Executive Engineer	7006463955
52	Arbitration Petition No. 35/2025	M/S Shri Ganesh Constructions Company Vs Chief Engineer Jal Shakti (PHE) Department	Er. Suresh Gupta Executive Engineer	7006463955
53	O.A No. 703/2025	Nissar Ahmad Khaki Vs UT of J&K and Ors	Er. Suresh Gupta Executive Engineer	7006463955
54	O.A No. 645/2025	Jasbir Singh Vs UT of J&K and Ors	Er. Suresh Gupta Executive Engineer	7006463955
55	O.A No. 594/2025	Gh Ahmad Talee Vs UT of J&K and Ors	Er. Suresh Gupta Executive Engineer	7006463955
56	O.A No. /2025	Mohd Yaqoob Khan Vs UT of J&K and Ors	Er. Suresh Gupta Executive Engineer	7006463955
57	O.A No. 805/2025	Gulzar Ahmad Bangi Vs UT of J&K and Ors	Er. Suresh Gupta Executive Engineer	7006463955
58	WP(C) / 3227/2023	Shabir Ahmad Tantray V/S UT of J&K and Ors.,	Javaid Ahmad Gilani	9419411476
59	WP(C) / 697/2025	Mudasir Ahmad Bhat S/o Abdul Ahad Bhat R/o Kulpora Pulwama (NBCL) V/s UT of J&K and Ors.,	Javaid Ahmad Gilani	9419411476
60	WP(C) / 819/2025	Shakeel Ul Rehman V/s UT of J&K and ors.,	Javaid Ahmad Gilani	9419411476
61	WP(C) /517/2023	M/S HR Builder Through Zahoor Ahmad Khan VS UT of J&K & Ors	Javaid Ahmad Gilani	9419411476
62	WP(C) /1307/2025	M/S Reliance Electricals through its Proprietor Tariq Ahmad Wani VS UT of J&K & Ors	Javaid Ahmad Gilani	9419411476
63	WPC No 694/2022	Mohd skinder Kuchay vs UT of J&K	Er. Zubair Ahmad Naqash, Executive Engineer	7006807073
64	WPC No 2344/2022	Mearaj ud din resh vs UT of J&Ki	Er. Zubair Ahmad Naqash, Executive Engineer	7006807073
65	WPC No/2163/2024	Gh Rasool Bhat vs UT of J&K	Er. Zubair Ahmad Naqash, Executive	7006807073

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			Engineer	
66	WPC No 984/2020	Mushtaq Ahmad Sheikh vs UT of J&K	Er. Zubair Ahmad Naqash, Executive Engineer	7006807073
67	WPC NO 3002/2024	M/S Edifice Engineering Construction	Er. Zubair Ahmad Naqash, Executive Engineer	7006807073
68	RFA/77/2024	Gh Mohi Ud din Naikoo Vs State	Er. Zubair Ahmad Naqash, Executive Engineer	7006807073
69	RFA/02/2025	Mohd Ayoub Naikoo	Er. Zubair Ahmad Naqash, Executive Engineer	7006807073
70	CPOWP No 552 of 2015	Mohd shafi shah vs UT of J&K	Er. Zubair Ahmad Naqash, Executive Engineer	7006807073
71	CCPD No 62 of 2022	Hilal Ahmad Sheikh vs UT of J&K	Er. Zubair Ahmad Naqash, Executive Engineer	7006807073
72	CCPD No 12/2023	Jaipret Singh vs ut of J&k others	Er. Zubair Ahmad Naqash, Executive Engineer	7006807073
73	TA No 2357 /2021	Reyaz Ahmad Najar	Er. Zubair Ahmad Naqash, Executive Engineer	7006807073
74	OA No 538/2024	Khurshid Ahmad Sheikh	Er. Zubair Ahmad Naqash, Executive Engineer	7006807073
75	OA.No.993/202 5	MST Sara	Er. Zubair Ahmad Naqash, Executive Engineer	7006807073
76	OA No 54.2023	Gh Nabi Ganie	Er. Zubair Ahmad Naqash, Executive Engineer	7006807073
77	OA NO 1222/2022	Mohd yaqoob Ganie	Er. Zubair Ahmad Naqash, Executive Engineer	7006807073
78	OA.No/455/202 2	Mohd Yousuf Dar	Er. Zubair Ahmad Naqash, Executive Engineer	7006807073
79	Execution Petition	Gh Mohi Ud din Naikoo Vs State	Er. Zubair Ahmad Naqash, Executive Engineer	7006807073
80	Execution Petition	Mohd Ayoub Naikoo	Er. Zubair Ahmad Naqash, Executive Engineer	7006807073
81	Execution Petition	Gh Hassan Bhat	Er. Zubair Ahmad Naqash, Executive Engineer	7006807073
82	Civil Suit	GH Ahmad Bhat	Er. Zubair Ahmad Naqash, Executive Engineer	7006807073
83	Civil Suit	Gulzar Ahmad Bhat	Er. Zubair Ahmad Naqash, Executive	7006807073

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			Engineer	
84	Civil Suit	Basharat Hussain Bhat	Er. Zubair Ahmad Naqash, Executive Engineer	7006807073
85	Civil Suit	Bilal Ahmad Ganie	Er. Zubair Ahmad Naqash, Executive Engineer	7006807073
86	Civil Suit	Bilal Ahmad Ganie	Er. Zubair Ahmad Naqash, Executive Engineer	7006807073
87	Civil Suit	Mohd Yousuf Rather	Er. Zubair Ahmad Naqash, Executive Engineer	7006807073
88	Civil Suit	Nazir Ahmad Naik	Er. Zubair Ahmad Naqash, Executive Engineer	7006807073
89	Civil Suit	Gh. Ahmad Ahanger	Er. Zubair Ahmad Naqash (Executive Engineer)	7006807073
90	Civil Suit	Asadullah Wani	Er. Zubair Ahmad Naqash, Executive Engineer	7006807073
91	Civil Suit	Mushtaq Ahmad Rather	Er. Zubair Ahmad Naqash (Executive Engineer)	7006807073
92	Civil Suit	Shabir Ahmad Rather	Er. Zubair Ahmad Naqash, Executive Engineer	7006807073
93	Civil Suit	Farooq Ahmad Naik	Er. Zubair Ahmad Naqash, Executive Engineer	7006807073
94	Civil Suit	Abdul Rashid Tantray	Er. Zubair Ahmad Naqash, Executive Engineer	7006807073
95	Civil Suit	Abdul Rashid Tantray	Er. Zubair Ahmad Naqash, Executive Engineer	7006807073
96	Civil Suit	Aashiq Hussain Ganie	Er. Zubair Ahmad Naqash, Executive Engineer	7006807073
97	Civil Suit	Mst Mugli	Er. Zubair Ahmad Naqash, Executive Engineer	7006807073
98	Civil Suit	Zamindars of Machama and Nagbal	Er. Zubair Ahmad Naqash, Executive Engineer	7006807073
99	Civil Suit	BSNL through Fayaz Ahmad Bhat	Er. Zubair Ahmad Naqash, Executive Engineer	7006807073
100	CCPS 330/2024 in WPC No. 2537 / 2022	titled AHCC verses UT of J&K and Ors	Er Nasir Ahmad Wani Executive Engineer PHE Division Handwara	9797878465
101	CCPS 256/2023	Titled Gulam Qadir	Er Nasir Ahmad Wani	9797878465

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	in WPC NO 2443/2022	Teli V/s Shaleen Kabra and Ors	Executive Engineer PHE Division Handwara	
102	WPC No 2444/2022	Titled AHCC V/s UT OF J&K and Ors	Er Nasir Ahmad Wani Executive Engineer PHE Division Handwara	9797878465
103	WPC No 2458/2022	Titled AHCC V/s UT OF J&K and Ors	Er Nasir Ahmad Wani Executive Engineer PHE Division Handwara	9797878465
104	WPC NO 1831/2024	Titled AHCC V/s UT OF J&K and Ors	Er Nasir Ahmad Wani Executive Engineer PHE Division Handwara	9797878465
105	CCPS/03/2023 in SWP No/182/2017 Titled Gh Moiudin Malik and Ors V/s Shaleen Kabra and Ors	Titled Gh Moiudin Malik and Ors V/s Shaleen Kabra and Ors	Er Nasir Ahmad Wani Executive Engineer PHE Division Handwara	9797878465
106	WPC No:707/2022	titled Jahangir Hussain Lone & Ors. Vs UT of J&K & Ors.	Er Nasir Ahmad Wani Executive Engineer PHE Division Handwara	9797878465
107	SWP No 2138/2018	Titled Nazir Ahmad Thoker V/s Commissioner Secretary Jal Shakti Department	Er Nasir Ahmad Wani Executive Engineer PHE Division Handwara	9797878465
108	WPC /2023/2025	titled Mohd Ishaq Mir Vs UT of J&K and Ors	Er Nasir Ahmad Wani Executive Engineer PHE Division Handwara	9797878465
109	SWP /2055/2017	; titled Ab Rashid Lone & Ors. Vs UT of J&K and Ors	Er Nasir Ahmad Wani Executive Engineer PHE Division Handwara	9797878465
110	CPSW NO 159/2018 in	SWP/2176/2018 Titled Manzoor Ahmad Shah V/s PHE Department UT OF J&K	Er Nasir Ahmad Wani Executive Engineer PHE Division Handwara	9797878465
111	7133/2020	Titled Mohd Sadiq Mir V/s Jal Shakti Department	Er Nasir Ahmad Wani Executive Engineer PHE Division Handwara	9797878465
112	O.A No.406/2025	Titled Gulam Hassan Ganie V/s Jal Shakti Departmen..	Er Nasir Ahmad Wani Executive Engineer PHE Division Handwara	9797878465
113	OA No. 908 of 2025	titled Mohd Jamal War Vs UT of J&K	Er Nasir Ahmad Wani Executive Engineer PHE Division Handwara	9797878465
114	OA No. 973 of 2025	titled Ab Aziz Bhat Vs Ut Of J&K	Er Nasir Ahmad Wani Executive Engineer PHE Division Handwara	9797878465
115	OA No. 915 of 2025	titled Mohd Maqbool Dar Vs Ut Of J&K	Er Nasir Ahmad Wani Executive Engineer PHE Division Handwara	9797878465
116	OA No. 905 of	titled Sarawar	Er Nasir Ahmad Wani	9797878465

Er Nasir Ahmad Wani

	2025	Mohd Vs Ut Of J&K	Executive Engineer PHE Division Handwara	
117	OA No. 898 of 2025	titled Gh Ahmad Lone Vs Ut Of J&K	Er Nasir Ahmad Wani Executive Engineer PHE Division Handwara	9797878465
118	OA No. 899 of 2025	titled Ab Ahad Mir Vs Ut Of J&K	Er Nasir Ahmad Wani Executive Engineer PHE Division Handwara	9797878465
119	OA No. 896 of 2025	titled Mohd Anwar Dar Vs Ut Of J&K	Er Nasir Ahmad Wani Executive Engineer PHE Division Handwara	9797878465
120	OA No. 894 of 2025	titled Mohd Hayat War Vs Ut Of J&K	Er Nasir Ahmad Wani Executive Engineer PHE Division Handwara	9797878465
121	OA No. 897 of 2025 t	itled Nissar Ahmad Bhat Vs Ut Of J&K	Er Nasir Ahmad Wani Executive Engineer PHE Division Handwara	9797878465
122	OA No. 1140 of 2025	titled Mohd Maqbool Wani Vs Ut Of J&K	Er Nasir Ahmad Wani Executive Engineer PHE Division Handwara	9797878465
123	OA No. 1139 of 2025	titled Mohd Shafi Dar Vs Ut Of J&K	Er Nasir Ahmad Wani Executive Engineer PHE Division Handwara	9797878465
124	OA No. 909 of 2025 t	titled Gh Nabi Ganie Vs Ut Of J&K	Er Nasir Ahmad Wani Executive Engineer PHE Division Handwara	9797878465
125	OA No. 1115/2025	Gh Rasool Dar Vs UT of J&K	Er Nasir Ahmad Wani Executive Engineer PHE Division Handwara	9797878465
126	OA No. 729 of 2025	titled Ab Rashid Pir Vs Ut Of J&K	Er Nasir Ahmad Wani Executive Engineer PHE Division Handwara	9797878465
127	OA No. 1160 of 2025	titled Gh Mohd Ganie Vs Ut Of J&K	Er Nasir Ahmad Wani Executive Engineer PHE Division Handwara	9797878465
128	OA No. 1180/2025	titled Ab Rehman Shah Vs UT of J&K & Ors	Er Nasir Ahmad Wani Executive Engineer PHE Division Handwara	9797878465
129	CCPS No 458/2023 in WPC No:119/2023	titled Noor Mohammad Magray Vs Jal Shakti Department	Er Nasir Ahmad Wani Executive Engineer PHE Division Handwara	9797878465
130	CCPS/457/2023 in SWP No/106/2023	Titled Bashir Ahmad Khan V/s Shaleen Kabra and Ors	Er Nasir Ahmad Wani Executive Engineer PHE Division Handwara	9797878465
131	CP 198/2022 in OA No. 785/2022 Titled	Sonaullah Waza V/s Jal Shakti Departmen	Er Nasir Ahmad Wani Executive Engineer PHE Division Handwara	9797878465
132	OA No. 544/2025	Titled Mohd Ashraf AgaV/s Jal Shakti Departmen	Er Nasir Ahmad Wani Executive Engineer PHE Division Handwara	9797878465
133	OA No. 547/2025	Titled Mohd Iqbal Wani V/s Jal Shakti Departmen	Er Nasir Ahmad Wani Executive Engineer PHE Division Handwara	9797878465

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134	OA No. 548/2025	Titled GH Mohammad Mir V/s Jal Shakti Departmen	Er Nasir Ahmad Wani Executive Engineer PHE Division Handwara	9797878465
135	OA No. 341/2025	Titled Ab Rashid War V/s Jal Shakti Departmen	Er Nasir Ahmad Wani Executive Engineer PHE Division Handwara	9797878465
136	OA No. 481/2025	Titled Nazir Ahmad Chowan V/s Jal Shakti Departmen	Er Nasir Ahmad Wani Executive Engineer PHE Division Handwara	9797878465
137	OA No. 254/2025	Titled Khazir Mohammad Tantry V/s Jal Shakti Department	Er Nasir Ahmad Wani Executive Engineer PHE Division Handwara	9797878465
138	OA No. 327/2025	Titled Gh Mohioudin Wani V/s Jal Shakti Department	Er Nasir Ahmad Wani Executive Engineer PHE Division Handwara	9797878465
139	OA No. 328/2025	Titled Mohammad Summander Dar V/s Jal Shakti Department	Er Nasir Ahmad Wani Executive Engineer PHE Division Handwara	9797878465
140	OA No. 296/2025	Titled Ab Rashid Dar V/s Jal Shakti Departmen	Er Nasir Ahmad Wani Executive Engineer PHE Division Handwara	9797878465
141	OA No. 295/2025	Titled Anwar Dar V/s Jal Shakti Departmen	Er Nasir Ahmad Wani Executive Engineer PHE Division Handwara	9797878465
142	OA No. 342/2025	Titled Mohammad Amin Khan V/s Jal Shakti Departmen	Er Nasir Ahmad Wani Executive Engineer PHE Division Handwara	9797878465
143	OA No. 283/2025	Titled Ab Khaliq War V/s Jal Shakti Departmen	Er Nasir Ahmad Wani Executive Engineer PHE Division Handwara	9797878465
144	OA No. 287/2025	Titled Ab Ahad Mir V/s Jal Shakti Departmen	Er Nasir Ahmad Wani Executive Engineer PHE Division Handwara	9797878465
145	OA No. 576/2025	Titled Bashir Ahmad Lone V/s Jal Shakti Departmen	Er Nasir Ahmad Wani Executive Engineer PHE Division Handwara	9797878465
146	OA No. 559/2025	Titled Bashir Ahmad Lone V/s Jal Shakti Departmen	Er Nasir Ahmad Wani Executive Engineer PHE Division Handwara	9797878465
147	OA No. 546/2025	Titled Mohd Ramzan Mir V/s Jal Shakti Departmen	Er Nasir Ahmad Wani Executive Engineer PHE Division Handwara	9797878465
148	OA No. 482/2025	Titled Gh Nabi Hajam V/s Jal Shakti Departmen	Er Nasir Ahmad Wani Executive Engineer PHE Division Handwara	9797878465
149	OA No. 297/2025	Titled Mohd Jamal Kumar V/s Jal Shakti Departmen	Er Nasir Ahmad Wani Executive Engineer PHE Division Handwara	9797878465
150	OA No. 863/2025	Ab Rehman Babloo Vs UT of J&K and Ors	Er Nasir Ahmad Wani Executive Engineer PHE Division Handwara	9797878465
151	OA No. 362//2025	titled Noor Mohammad Jangli Vs	Er Nasir Ahmad Wani Executive Engineer PHE	9797878465

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		UT of J&K and Ors.	Division Handwara	
152	OA No. 892/2025	titled Gh. Ahmad Naikoo Vs UT of J&K and Ors.	Er Nasir Ahmad Wani Executive Engineer PHE Division Handwara	9797878465
153	OA No. 911/2025	titled Abdul Majeed Mir Vs UT of J&K and Ors	Er Nasir Ahmad Wani Executive Engineer PHE Division Handwara	9797878465
154	OA No. 588/2023	Titled Nazir Ahmad Dar and Ors V/s Jal Shakti Departmen	Er Nasir Ahmad Wani Executive Engineer PHE Division Handwara	9797878465
155	OA No. 962/2025	titled Ab Jabbar Bhat Vs Jal Shakti Department	Er Nasir Ahmad Wani Executive Engineer PHE Division Handwara	9797878465
156	M.A 226/2024 In O.A 668/2023	Mohd Jamal Bhat V/s Jal Shakti Department	Er Nasir Ahmad Wani Executive Engineer PHE Division Handwara	9797878465
157	CM (M) 170/2024	titled Mohammad Abdullah Mir Vs Executive Engineer PHE Division Handwara	Er Nasir Ahmad Wani Executive Engineer PHE Division Handwara	9797878465
158	WPC No.699/2022 CMP No. 495/2024 & WPC No. 13/2022	Mushtaq Ah Malik VS UT of J&K & Ors	Saqib Ahmed Qazi I/C Executive Engineer	9018479902
159	CCO 496/2024 WPC No. 06/2022 C.M N0.09/2022	Mohammad Latief Beigh S/O:- Mohd Sikandar R/O:- Changoo v/s Shaleen Kabra and Ors.	Saqib Ahmed Qazi I/C Executive Engineer	9018479902
160	WPC No. 1550/2022	M/S Bhat Constructions Prop Mohd Ibrahim Bhat Vs UT Of J&K & Ors	Saqib Ahmed Qazi I/C Executive Engineer	9018479902
161	CM/2022 titled residents of Dehgam	Resident of Dehgam V/S UT and Ors.	Saqib Ahmed Qazi I/C Executive Engineer	9018479902
162	CCP(S) No. 637/2021 in WPC No. 904/2021	Fayaz Ahmad Khanday & Ors Vs UT of J&K & Ors	Saqib Ahmed Qazi I/C Executive Engineer	9018479902
163	SWP No. 119/2017 , CMP No.220/2020 and O.A No. 527/2024	Abdul Hamid Kuchay Vs Mr Shaleen Karbra, V/s Jal Shakti Deptt & Ors	Saqib Ahmed Qazi I/C Executive Engineer	9018479902
164	CCP No. 278/2022	Mohd Younis Rather Vs Ashok Kumar Parmar & Ors	Saqib Ahmed Qazi I/C Executive Engineer	9018479902
165	T.A No. 1580/2021 in WPC No.	Nisar Ah Dar and Ors Vs UT of J&K & Ors	Saqib Ahmed Qazi I/C Executive Engineer	9018479902

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	2563/2019			
166	Civil Suit ,,,, CNR No. JKAN09000104 2017 Dated:- 01-069-2017.	Abdul Salam Sheikh & Ors Vs State of J&K & Ors	Saqib Ahmed Qazi I/C Executive Engineer	9018479902
167	JKAN02001341 2019, FILE NO. 1576/2019.	Abdul Rashid Mir S/O:Gh Hassan Mir Vs UT Of J&K & Ors	Saqib Ahmed Qazi I/C Executive Engineer	9018479902
168	WP(C)/145/202 4	Bashir Ahmad Padder and another VS UT of J&K & Ors	Saqib Ahmed Qazi I/C Executive Engineer	9018479902
169	Civil Suit ,,,, CNR No. JKAN09000106 4580 Dated:- 01-06-2018.	Altaf Hussain Khatana S/O:- Bashir Ahmad Khatana R/O: Gujjer Basti Kewa Qazigund	Saqib Ahmed Qazi I/C Executive Engineer	9018479902
170	Civil Suit ,,,, JKAN02002 2202021, FILE NO. 2575/2021	Gh Muhmad Bhat S/O: Abdul Gaffar Bhat R/O: Panzath Wanpora	Saqib Ahmed Qazi I/C Executive Engineer	9018479902
171		Ishfaq Ahmad Wani and Mohd Altaf Khan V/s 1. Executive Engineer PHE Division Qazigund 2. Assistant Executive Engineer PHE Sub. Division Qazigund 3. Additional General Manager IRCON Srinagar 4. Chief Area Manager Railway Budgam 5. Station Superintending Railway Station Qazigund	Saqib Ahmed Qazi I/C Executive Engineer	9018479902
172		Habibullah Wani @ Vedday V/s Comissioner Secratry and Ors.	Saqib Ahmed Qazi I/C Executive Engineer	9018479902
173		Ghulam Hassan Mir S/o Abdul Gani R/o Agnoo V/s Ut of J&K	Saqib Ahmed Qazi I/C Executive Engineer	9018479902
174	Misc. Civil Cases/272/2025	Resident of Vessu Through Engineer Bashir Ahmad Itoo	Saqib Ahmed Qazi I/C Executive Engineer	9018479902
175		Anayat Ali Khan V/s UT of J&K and Ors	Saqib Ahmed Qazi I/C Executive Engineer	9018479902
176	WPC No.2593/2024	Waterlab Engineers V/s UT of J&K and	Saqib Ahmed Qazi I/C Executive Engineer	9018479902

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	CM No. 2024	Ors.		
177	Misc. Civil Cases/272/2025	MANZOOR AHMAD SHEIKH AND ORS Versus JK IT THROUGH CS AT CIV SECTT SGR AND ORS	Saqib Ahmed Qazi I/C Executive Engineer	9018479902
178	JKAN02002703 2023, CASE NO. 2790/2023	MOHD ABDULLAH WANI UT OF J AND K THROUGH COMMISSIONER SECRETARY JAL SHAKTI DEPT	Saqib Ahmed Qazi I/C Executive Engineer	9018479902
179	Civil Suit No. C.O.S/1127/202 4	RAJA AKHTER V/s UT OF JANDK THROUGH COMMISSIONER JAL SHAKTI PHE DEPARTMENT NEW SECRETARIAT SRINAGAR	Saqib Ahmed Qazi I/C Executive Engineer	9018479902
180	CMP.No. _____ 2025 In WPC No. 3391/2023	Sunaullah Beigh S/o Naba Baig 1. Union Territory of J&K through Commissioner Secretary to Jal Shakti Department. 2. Chief Engineer, Jal Shakti Kashmir. 3. Executive Engineer Jal Shakti Division Qazigund. 4. Deputy Commissioner Kulgam 5. Tehsildar Devsar	Saqib Ahmed Qazi I/C Executive Engineer	9018479902
181	CM/8239/2021 in OWP No. 311/2018	Nisar Ahmad Lone & Ors Vs Chief Engineer PHE & Ors	Saqib Ahmed Qazi I/C Executive Engineer	9018479902
182	C.P No. 75/2022 in O.A No. 99/2021	Javaid Ahmad Malik & Ors Vs UT of J&K & Ors	Saqib Ahmed Qazi I/C Executive Engineer	9018479902
183	O.A./ 1164/2025	Chuni Lal Vs UT of J&K and others.	Er. Sandeep Gupta Executive Engineer PHE Division Udhampur	9419162466

Saqib Ahmed Qazi